

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2015

Type of Cases	Pendency as on 01.01.2015	Institution of cases during the year 2015	Disposal of cases during the year 2015	Total Pendency as on 31.12.2015
Civil	2903	1843	1567	3179
Criminal	120	60	44	136
Total	3023	1903	1611	3315

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2015

Type of Cases	Age wise pendency as on 31.12.2015				Total Pendency as on 31.12.2015
	0 to 2 year old cases	2 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1627	1407	139	6	3179
Criminal	87	28	21	0	136
Total	1714	1435	160	6	3315

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2015

Type of Cases	Pendency as on 01.01.2015	Institution of cases during the year 2015	Disposal of cases during the year 2015	Total Pendency as on 31.12.2015
Civil	4494	2627	3589	3532
Criminal	4368	2791	3806	3353
Total	8862	5418	7395	6885

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2015

Type of Cases	Age wise pendency as on 31.12.2015				Total Pendency as on 31.12.2015
	0 to 2 year old cases	2 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1035	1866	605	26	3532
Criminal	1178	1607	545	23	3353
Total	2213	3473	1150	49	6885

SUPERINTENDENT: STATEMENT